HIGH COURT, CALCUTTA APPELLATE SIDE

NOTIFICATION

No. 4371 -R (R & M).

Dated, Calcutta, the 25th June, 2025.

In furtherance of Court's Adverisement No. **3861-RG**, dated **23rd May, 2025**, for engagement of **03** (Three) vacant posts of **Software Developers** on purely contractual basis, in the High Court at Calcutta, the following list of **eligible candidates (List – A)** alongwith the schedule and qualifying marks of the **Viva-Voce/Interview** are being published for general information of all concerned.

LIST - A

S1. No.	Name of the Candidate	Father's/ Husband's Name	
1	Anjali Roy	Dinesh Roy	
2	Payel Mondal	Sagar Kumar Mondal	
3	Partha Sakha Adhikary	Subodh Adhikary	
4	Ayan Bose	Arup Bose	
5	Anirban Dass Dass	Anjan Dass Dass	

SCHEDULE OF VIVA-VOCE/INTERVIEW

DATE	TIME	VENUE	REPORTING	REPORTING VENUE
			TIME	
30/06/2025 (MONDAY)	FROM 2.00 P.M. ONWARDS	Video Conference Room, 1 st Floor, Main Building, High Court at Calcutta	1.00 P.M. sharp	At the chamber of Deputy Registrar (Computer), A.S., Ground Floor, Main Building, High Court at Calcutta (Inside Filing Section)

QUALIFYING MARKS OF VIVA-VOCE / INTERVIEW

> The Qualifying Marks of Viva-voce/Interview is fixed 40% of the total marks i.e. 20 marks.

Admit cards of the candidates whose names appear in LIST-A above are being dispatched through Speed Post. Candidates are also being informed through their respective E-mail Id provided with the application form. Candidates are requested to

bring colour print out of the Admit Card by downloading the same from their E-mail Id if they will not receive the same through Speed Post. They are also requested to bring any original photo identity proof and a self-attested photocopy of the same with them at the time of Viva-voce/Interview.

All the candidates are requested to go through the instructions/ guidelines, prescribed in their Admit Cards, carefully to avoid any inconvenience(s).

No candidate will be allowed to enter into the examination centre without production of his/her original Admit Card.

No Travelling Allowance (TA) will be paid to the candidates at any stage of this entire process of selection.

For further announcements, all concerned are requested to follow the Court's website **www.calcuttahighcourt.gov.in**, regularly.

Sd/Registrar
(Recruitment & Management),
Appellate Side,
High Court, Calcutta.